

**Through Video Conference via Cisco WebEx**

**CBI Case No.: 05/2019  
CBI v. R.C. Aggarwal & Ors.**

**30.05.2020.**

**Present: None.**

The matter is at the stage of final arguments.

In view of the office order No. E 1792-1876/DJ/RADC/2020 dated 22.05.2020, let court notice be issued to the parties as well as their respective counsels through electronic mode i.e. SMS, WhatsApp and Email.

The Reader shall issue the notice through the court Email ID (i.e. readercbi18radc@gmail.com). The parties be informed that the hearing shall take place through video conference using Cisco Webex App.

Put up on 10.06.2020 at 11 a.m.

A copy of the order be sent to the computer branch for uploading the same on website.

Original signed order has been retained by the undersigned, which shall be placed on record on reopening of courts after the lockdown ends.

  
(Sanjay Garg)

Special Judge (PC Act) (CBI) -18,  
Rouse Avenue District Courts,  
New Delhi.